



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.02.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 11.02.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1565 of 2025 Part Heard	Progin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	11.02.2026	17.02.2026
2.	Comp. App. (AT) (Ins) No. 1226 of 2025 (With Defects)	Chamandeep Singh Natt Vs. Palchan Bhang Power Pvt. Ltd. & Ors.	11.02.2026	03.03.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)